

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1553 OF 2018 IN
DFR NO. 3178 OF 2018

Dated: 22nd January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Yadav for R-2

ORDER

The learned senior counsel, Pratik Dhar, appearing for the first Respondent, at the outset, submitted that, the matters similar to the instant appeals are coming up before Court-I of this Tribunal on 31.01.2019 and, therefore, the instant matter may kindly be posted along with the similar appeals before Court-I on 31.01.2019 in the interest of justice and equity.

Submission of the learned senior counsel for the first Respondent, as stated supra, is placed on record.

Post this matter along with similar matters before **Court-I on 31.01.2019** as requested by the learned senior counsel for the first Respondent.

(Ravindra Kumar Verma)
Technical Member

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(Justice N.K. Patil)
Judicial Member